## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 1098/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES: M/s. OHM Equity Solution India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

DESIGNATION

SIGNATURE

1. Ajay Amil Thorat Practicing Company Secretary

## ORDER

CSP No. 1096/230-232/NCLT/MB/MAH/2017 CSP No. 1097/230-232/NCLT/MB/MAH/2017 CSP No. 1098/230-232/NCLT/MB/MAH/2017

Company Petition is admitted.

List this matter for final hearing on 18.01.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)